

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:354
ANSWERED ON:23.02.2011
POLICY ON ELECTRONICS ACCESSIBILITY
Balram Shri P.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government is evolving a national policy on electronic accessibility aimed at removing barriers and ensuring that the differently abled have equal access to products and services;
- (b) if so, the details thereof; and
- (c) the progress made in this regard so far?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a): Yes, Sir.

(b) and (c): Department of Information Technology (DIT) has prepared a Draft national Policy on Universal Electronic Accessibility in consultation with relevant stake holders. The National Policy ("Policy") on Electronic Accessibility recognizes the need to eliminate discrimination on the basis of disabilities and to facilitate equal access to products and services.

The Policy was posted on the website of the Department for wider public comments. The suggestions received were deliberated and incorporated in the draft policy. Further, the draft was circulated to various Government Ministries / Departments. The suggestions/comments received were deliberated and incorporated in the draft policy. The final draft is under submission for approval of competent authority.